

the urban planning process?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) to (c). The information is being collected and will be laid on the table of the Sabha.

Availability of Food Items in Delhi

7132. **SHRI RAM SAGAR (Saidpur):** Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether the food items are not available at the Fair Price Shops in most parts of Delhi;

(b) if so, the steps taken to make specified food items available on all Fair Price Shops at all the times; and

(c) how many bogus ration cards/units were detected during the last three years and current year;

(d) whether there has been a spurt in the bogus ration cards/units in Delhi; and

(e) if so, the steps taken to eliminate bogus cards?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI RAM PUJAN PATEL): (a) No, Sir.

(b) Does not arise.

(c) 7479 Food Cards involving 61114 Cereal and 36230 Sugar Units were cancelled as the card holders were not found residing at the indicated address at a subsequent stage.

(d) No, Sir.

(e) Does not arise.

Medical Aid to Central Employees from Bombay Hospitals

7133. **SHRI RAM NAIK:** Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government have decided to stop medical facilities provided to Central Government employees by Nanavati and Bombay Hospitals located in Mumbai (Bombay);

(b) if so, the reasons therefor; and

(c) whether Government propose to restart the facilities from those hospitals?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD):

(a) No, Sir.

(b) and (c). Does not arise.

Availability of Medicines with ESI Authorised Chemists

7134. **SHRI RAM NAIK:** Will the Minister of LABOUR be pleased to state:

(a) the steps taken/proposed to be taken by Government to ensure the availability of medicines with the authorised chemists under Employees State Insurance Scheme;

(b) the steps taken by Government to improve the general conditions of the ESIC Hospitals in the country; and

(c) the arrangements made for regular inspections of ESIC hospitals and the findings thereof about ESIC hospital at Mumbai (Bombay)?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN): (a) and (b). The administration of medical

care under the ESI Scheme is the statutory responsibility of the respective State Governments/UT Administrations except in Delhi and Noida where the Corporation is administering the medical care directly. It is, therefore, the responsibility of the concerned State Government to ensure the availability of medicines. Nevertheless, all complaints relating to working of the ESI medical scheme are promptly taken up with the concerned State Governments, for appropriate remedial measures.

(c) It is primarily the responsibility of the State Government to carry out regular inspections of the ESI hospitals under them. The ESI Corporation has also set up a sub-Committee known as the General Purpose sub-Committee, for reviewing the working of hospitals/dispensaries in the State. This Committee visits about 3-4 States in a year and submits its report to the Corporation. This Committee has not, however, visited Bombay in the recent past.

Composition:

1.	Shri Sharad Joshi	—	Chairman
2.	Shri Bhanu Pratap Singh	—	Member
3.	Shri V. Sobhanadreeswara Rao	—	Member
4.	Dr. Krishan Kanungo	—	Member
5.	Shri Kumbha Ram Arya	—	Member
6.	Shri Virendra Verma	—	Member
7.	Shri Jagjit Singh Ghungrana	—	Member

Terms of Reference:

The terms of reference for advice on conduct of Market Intervention Operation (MIO) by NDDB are as follows:

Committee on Edible Oils

7.135. SHRI PRAKASH KOKO BRAHMBHATT: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether Government have constituted a committee to review the market policy on edible oils; and

(b) the composition and terms of reference of the committee?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI RAM PUJAN PATEL): (a) and (b). No specific committee to review market policy on edible oils has been formed. However, the Standing Advisory Committee formed by Ministry of Agriculture has been asked to look into certain aspects of market intervention in edible oils by National Dairy Development Board.

The composition and terms of reference of the Committee are as under:

- (i) Working of the Market Intervention Operations (MIO) from the point of view of the farmers.
- (ii) Implementation by the National